

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 15-05-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Bharat Gupta, AOR

For Respondent(s) :

Ms. Ruchira Goel, AOR

Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Ld. counsel for the petitioner is granted two weeks' time
to take fresh steps and file fresh particulars in respect of
unserved respondent no.2.

List again on 08.08.2025.

SUJATA SINGH
Registrar

HJ